

Schedule E
List of Other Creditors

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received			Details of claim admitted			Pending for Verification	Claim rejected	Claim rejection remarks
		Principal Amount claimed	Interest claimed	Total amount claimed	Principal amount admitted	Interest amount admitted	Total claim admitted			
1	L.K. Sudhish	17,02,16,062.00	-	17,02,16,062.00	Pending for Verification			17,02,16,062.00		
2	S. Poorrnajothi	26,31,19,608.00	-	26,31,19,608.00	Pending for Verification			26,31,19,608.00		
3	S. Keerthana	13,32,20,230.00	-	13,32,20,230.00	Pending for Verification			13,32,20,230.00		
4	S. Jannu Shree	13,18,05,410.00	-	13,18,05,410.00	Pending for Verification			13,18,05,410.00		
5	Indian Overseas Bank	2,05,09,653.36	-	2,05,09,653.36	2,05,09,653.36	-	2,05,09,653.36	-		This claim was incurred on account of the loan disbursed by Indian Overseas Bank (IOB) to Lokaa Housing Pvt Ltd, for which a Corporate Guarantee and Collateral Security was provided by Lokaa Developer Pvt Ltd (Corporate Debtor). However, no direct disbursement was made to the Corporate Debtor. Hence IOB is not a Financial Creditor to the Corporate Debtor and have been classified as Other Secured Creditor.
6	Vijay Kumar (HUF)	5,00,00,000.00	4,69,00,000.00	9,69,00,000.00	85,00,000.00	-	85,00,000.00		8,84,00,000.00	The claimant has entered into an MOU for investment of Rs. 5 Crores in a Project to be developed by the Corporate Debtor jointly with 4 other parties. However, the Post-Dated Cheque of Rs. 9.69 Crores and the Payment confirmation of Rs. 5 Crores was issued by one of parties to the MOU being Lokaa Housing Pvt Ltd. Further, based on the Bank statement furnished by the claimant, only an amount of Rs. 85 Lakhs was transferred to the Corporate Debtor. Hence the claim amount is restricted to Rs. 85 Lakhs. In the absence of any interest clause in the Investor MOU, the interest portion has been rejected in entirety.
7	Babulal Ranka	75,00,000.00	54,00,000.00	1,29,00,000.00	Pending for Verification			1,29,00,000.00		
8	Sarla Ranka	25,00,000.00	18,00,000.00	43,00,000.00	Pending for Verification			43,00,000.00		
9	Trust Weld	25,00,000.00	18,00,000.00	43,00,000.00	Pending for Verification			43,00,000.00		
10	Kalpesh Sobhagmal	13,94,245.00	6,94,229.00	20,88,474.00	13,18,060.00	-	13,18,060.00		7,70,414.00	The Claimant has submitted a claim in Form CA as a Home Buyer for 4 Flats in Lokaa Developer Pvt Ltd. On verification of the records of the Corporate Debtor, it appears that the claimant has paid an amount of Rs. 50 Lakhs to the Corporate Debtor. However the
11	Kalpesh Sobhagmal	13,94,245.00	6,94,229.00	20,88,474.00	13,18,060.00	-	13,18,060.00		7,70,414.00	

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12	Kalpesh Sobhagmal	13,94,245.00	6,94,229.00	20,88,474.00	13,18,060.00	-	13,18,060.00		7,70,414.00	claimant has not been treated as Homebuyer by the CD. Also these flats claimed by the claimant are already allotted to other homebuyers. Since the amount of Rs. 50 Lakhs was received by the Corporate Debtor, the claim is admitted under the Category of Other Creditors
13	Kalpesh Sobhagmal	11,04,845.00	5,50,134.00	16,54,979.00	10,45,820.00	-	10,45,820.00		6,09,159.00	
14	Dilip Shah	6,68,990.00	4,29,986.00	10,98,976.00	6,01,938.00	-	6,01,938.00		4,97,038.00	The Claimant has submitted a claim in Form CA as a Home Buyer for 6 Flats in Lokaa Developer Pvt Ltd. On verification of the records of the Corporate Debtor, it appears that the claimant has paid an amount of Rs. 35 Lakhs to the Corporate Debtor. However the claimant has not been treated as Homebuyer by the CD. Also these flats claimed by the claimant are already allotted to other homebuyers. Since the amount of Rs. 35 Lakhs was received by the Corporate Debtor, the claim is admitted under the Category of Other Creditors
15	Dilip Shah	6,68,990.00	4,29,986.00	10,98,976.00	6,01,938.00	-	6,01,938.00		4,97,038.00	
16	Dilip Shah	7,52,644.00	4,83,754.00	12,36,398.00	6,79,103.00	-	6,79,103.00		5,57,295.00	
17	Dilip Shah	6,68,990.00	4,29,986.00	10,98,976.00	6,01,938.00	-	6,01,938.00		4,97,038.00	
18	Dilip Shah	6,25,093.00	4,01,772.00	10,26,865.00	5,62,898.00	-	5,62,898.00		4,63,967.00	
19	Dilip Shah	5,00,605.00	3,21,759.00	8,22,364.00	4,52,185.00	-	4,52,185.00		3,70,179.00	
20	Paritosh Electricals Pvt Ltd	1,00,00,000.00	45,01,438.00	1,45,01,438.00	-	-	-		1,45,01,438.00	The Claimant has submitted a claim in Form CA as a Home Buyer for a Flat in Lokaa Developer Pvt Ltd. However, verification of the Books of accounts and other records of the Corporate Debtor, it appears that the claimant has provided investment of Rs. 1 Crore to Lokaa Housing Pvt Ltd against which a Flat in Lokaa Developer Pvt Ltd was provided as a Security. Further, the Promoter of the Corporate Debtor has also confirmed that the claimant is a investor of Lokaa Housing Pvt ltd and this flat is already allotted to another Home Buyer. Further, the amount was also not received by Lokaa Developer Pvt Ltd. Hence the claim of the claimant is rejected in entirety.
Total		80,05,43,855.36	6,55,31,502.00	86,60,75,357.36	3,75,09,653.36	-	3,75,09,653.36	71,98,61,310.00	10,87,04,394.00	